

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**ORDER**

In supersession of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link Courts (Central) to dispose of urgent matters including executions filed in the courts, mentioned in Column No. 1, with immediate effect.

S.No.	Name of Judicial Officer (Column No.1)	1st Link Judicial Officer	2nd Link Judicial Officer
1	Sh. Balwinder Singh, SCJ-cum-RC	Sh. Mridul Gupta, ACJ-cum-ARC	Sh. Anurag Chhabra, Civil Judge-03
2	Sh. Anuj Kumar Singh, JSCC-cum-ASCJ-Cum-GJ	Sh. Anurag Chhabra, Civil Judge-03	Ms. Neha Garg, Civil Judge-01
3	Sh. Mridul Gupta, ACJ-cum-ARC	Sh. Mohit Sharma, CCJ-cum-ARC	Ms. Divya Malhotra, ARC-1
4	Sh. Mohit Sharma, CCJ-cum-ARC	Sh. Anuj Kumar Singh, JSCC-cum-ASCJ-Cum-GJ	Ms. Dhanashree Deka, ARC-2
5	Ms. Divya Malhotra, ARC-1	Ms. Dhanashree Deka, ARC-2	Sh. Mohit Sharma, CCJ-cum-ARC
6	Ms. Dhanashree Deka, ARC-2	Ms. Divya Malhotra, ARC-1	Sh. Mridul Gupta, ACJ-cum-ARC
7	Ms. Neha Garg, Civil Judge-01	Ms. Helly Fur Kaur, Civil Judge-08	Ms. Aneeza Bishnoi, Civil Judge-06
8	Sh. Kartik Taparia, Civil Judge-02	Ms. Sonam Singh, Civil Judge-07	Ms. Kirandeep Kaur, Civil Judge-05
9	Sh. Anurag Chhabra, Civil Judge-03	Ms. Neha Singh, Civil Judge-01	Sh. Anuj Kumar Singh, JSCC-cum-ASCJ-Cum-GJ
10	Ms. Deeksha Rao, Civil Judge-04	Ms. Kirandeep Kaur, Civil Judge-05	Ms. Helly Fur Kaur, Civil Judge-08
11	Ms. Kirandeep Kaur, Civil Judge-05	Ms. Deeksha Rao, Civil Judge-04	Ms. Divya Malhotra, ARC-1
12	Ms. Aneeza Bishnoi, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02
13	Ms. Sonam Singh, Civil Judge-07	Sh. Kartik Taparia, Civil Judge-02	Ms. Deeksha Rao, Civil Judge-04
14	Ms. Helly Fur Kaur, Civil Judge-08	Ms. Aneeza Bishnoi, Civil Judge-06	Ms. Sonam Singh, Civil Judge-07

1. As and when Sh. Balwinder Singh, SCJ-cum-RC (Central) and his 1<sup>st</sup> link Sh. Mridul Gupta, ACJ (Central) are on leave or not available due to any unforeseen reason, the matters pertaining to rent cases of the Court of Sh. Balwinder Singh, SCJ-cum-RC (Central) shall be dealt with by Sh. Mohit Sharma, CCJ-cum-ARC (Central) Tis Hazari Courts, Delhi.
2. In case 1<sup>st</sup> link Judicial Officer is not available or happens to be on leave, urgent matter pertaining to executions shall be dealt with by the Judicial Officer mentioned in the next row in the column No.1
3. In case above mentioned Judicial Officers are not available or are on leave due to any unforeseen reason, the regular civil matters of court shall be fixed by the Reader of the concerned court as per directions issued vide circular No 65754-66014/DJ 19<sup>th</sup> July, 2005.
4. Clarification regarding this order may be sought from Sh. Balwinder Singh, SCJ-cum-RC (Central) Tis Hazari Courts, Delhi, if required.

9  
10.5.22

**(GIRISH KATHPALIA)**  
Principal District & Sessions Judge (HQs)  
Delhi

No. 812/34364 - 1389 /F.1(3)/Gaz/2022

Dated \_\_\_\_\_

**Sub:- Link Courts/Civil Judges (Central)**

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Mukesh Kumar Gupta, ADJ/Officer In-charge (Judicial Branch) Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Sr.AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II,III), Office of the SCJ, General Branch, Filing Branch (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The P.S./Reader to the undersigned.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)  
Delhi